

Lakshmi Menon): (a) Reports to this effect have appeared in a section of the Indian Press.

(b) Since the occupation of this part of Indian territory by Pakistan is unlawful, any action taken by Pakistan in that area is equally unlawful.

Recommendations of Textile Wage Board

*771. { **Shri S. M. Banerjee:**
Shri Bibhuti Mishra:
Shri K. N. Pande:

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether recommendations of the Textile Wage Board have been implemented in all the textile mills;

(b) if not, number and names of the mills which have not yet implemented; and

(c) the reasons for the same?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) Out of 410 mills covered by the recommendations, 358 have implemented fully and 38 partly.

(b) A statement showing the particulars of mills which have not implemented so far is placed on the Table of the House. [See Appendix II, annexure No. 43].

(c) An enquiry into the reasons for non-implementation and partial implementation is in progress.

Working Hours in Factories

*772. { **Shri Warrior:**
Shri Vasudevan Nair:

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether the suggestion to introduce a five day week in factories in India has been taken note of by Government; and

(b) if so, the reaction thereto?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) Yes.

(b) The suggestion is not considered feasible at present.

कांगड़ा (पंजाब) में अखबारी कागज का कारखाना

{ **श्री भक्त दर्शन :**
*७७३. { **श्री दी० चं० शर्मा :**
श्री दलजीत सिंह :

क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कांगड़ा (पंजाब) में अखबारी कागज का एक कारखाना स्थापित करने के मुद्दाव पर विचार किया जाता रहा है ;

(ख) यदि हां, तो इस बारे में अब तक क्या प्रगति हुई है ; और

(ग) उसके कब तक पूर्णतया स्थापित हो जाने की आशा की जाती है ?

वाणिज्य तथा उद्योग मंत्रालय में उद्योग मंत्री (श्री कानूनगो) : (क) प्रस्ताव अब स्वीकार कर लिया गया है ।

(ख) पार्टी को हाल ही में कनाडा की एक फर्म के सहयोग से प्रारम्भिक कार्य करने के लिये कुल्लू घाटी विकास कम्पनी बनाने की अनुमति दे दी गई है ।

(ग) लगभग चार से पांच वर्ष ।

Plan to Build up Newspapers, etc. in Asia

*774. **Shri Shree Narayan Das:** Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that a plan to build up newspapers, news agencies, radio, educational television and

films in the developing countries of Asia, Africa and Latin America has been presented to the U.N. Commission on Human Rights by the UNESCO;

(b) whether a copy of the same is available with Government; and

(c) if so, what are the important recommendations made therein?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Yes, Sir.

(b) and (c). The Government do not have a copy of the plan which is yet to be considered by the U.N. Economic and Social Council and the General Assembly. Through a press note released by the UNESCO it is known, however, that some of the important recommendations are the same as stated in part (a) of the Question. Further, the UNESCO considers that the basic minimum of information services should consist of 10 copies of daily newspapers, 5 radio receivers, and two cinema seats for every 100 inhabitants in any country. The cost of the plan is estimated to be 3400 million dollars. The countries involved in the plan are expected to provide the major part of the cost. The cost will be spread over 10 to 15 years coinciding with the United Nations Development Decade.

Indians interned in Macao

*775. { Shri D. C. Sharma:
Shri Raghunath Singh:
Shri Mohammad Elias:
Shri A. S. Saigal:

Will the Prime Minister be pleased to state:

(a) the steps taken for the release of the 50 Indians who were interned in Macao during the Goa action; and

(b) the details thereof?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) and (b). 51 Indian nationals have been interned in Macao.

The Government of India have urged the Portuguese Government to release all the Indian nationals detained by them in their colonies. The Portuguese Government have agreed to this. If, however, the Portuguese authorities do not wish to allow any of these persons to continue to reside in the Portuguese territories, after their release from detention, the Indian nationals concerned will be given enough time to wind up their affairs and to repatriate their assets on their departure.

Trade with Pakistan

*776. { Shri P. C. Borooah:
Shri Raghunath Singh:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the attention of Government has been drawn to Pakistan's Commerce Secretary's recently reported statement that the failure of the authorities in India to licence imports from Pakistan was responsible for keeping the trade agreement quotas from being fulfilled; and

(b) if so, the facts behind this statement?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) We have no information about the reported statement of Pakistan's Commerce Secretary except what has appeared in the Press.

(b) The extent of licensing done by us exceeds the ceilings provided under the agreement. The shortfall in imports in respect of certain commodities occurred mainly because of operation of supply and demand and quality and price.

Salt Factory in West Bengal

*777. **Shri Subodh Hansda:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that there is a plan to set up a large scale salt